

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III**

**(IB)-283 (ND)/2017**

**IN THE MATTER OF:**

**M/s. Canon India (P) Ltd.**

**.. PETITIONER**

**Vs.**

**M/s. Tulip Telecom Limited**

**.. RESPONDENT**

**SECTION :**

**Under Section 9 of IBC Code, 2016**

**Order delivered on 11.9.2017**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner/Applicant** : Mr. Nishani Gaurav Gupta, Advocate for O.Cr.  
Ms. Aditi, Advocate .. for O.Cr.

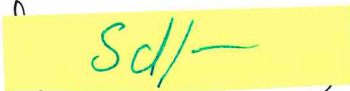
**For the Respondents** : Mr. Piyush Singh, Advocate.. for Cor. Debtor

**ORDER**

Learned Counsel for the petitioner is present and it is represented that in terms of earlier directions/order dated 28.8.2017, Banker Certificate has been filed with the Registry. However, Ld. Counsel for the petitioner seeks some time to make his submissions on the next date of hearing.

List on 18.9.2017.

Surjit  
11.9.2017

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**